

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 67998/2017 in Criminal Appeal No(s). 2152/2013

SHEO NARAIN @ BARDI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR BAIL)

Date : 21-08-2017 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant(s) Mr. Mangal Prasad, Adv.
Mr. Ankur Yadav, Adv.
Mr. Dhurav Paliwal, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s) Mr. C. D. Singh, AOR
Ms. Sakshi Kakkar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The matter is adjourned for two weeks as Mr. C.D. Singh, learned standing counsel for the State requests for two weeks' time to seek instructions in the matter.

(DEEPAK MANSUKHANI)
AR-cum-PS(SUMAN JAIN)
Court Master